

1	2	3
16.	Karnataka	969
17.	Kerala	509
18.	Lakshadweep	13
19.	Madhya Pradesh	1019
20.	Maharashtra	1054
21.	Manipur	101
22.	Meghalaya	44
23.	Mizoram	41
24.	Nagaland	73
25.	Odisha	581
26.	Puducherry	52
27.	Punjab	401
28.	Rajasthan	863
29.	Sikkim	27
30.	Tamil Nadu	1482
31.	Telangana	709
32.	Tripura	80
33.	Uttar Pradesh	1528
34.	Uttarakhand	153
35.	West Bengal	561
TOTAL		14987

Construction of new motor road from Tanakpur to Jauljibi

†1977. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether construction of a new motor road from Tanakpur to Jauljibi along Kali river flowing between Champavat and Pithoragarh districts in Uttarakhand and Nepal has been sanctioned;

(b) if so, length of the motor road and expenditure likely to be incurred thereon and how much long motor road in kilometers has been constructed;

† Original notice of the question was received in Hindi.

- (c) whether construction work of the motor road has been postponed; and
- (d) if so, the details of reasons for which construction work has been postponed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) The Government has approved the construction of Tanakpur-Jauljibi Road in Uttarakhand at an estimated cost of ₹ 530 crore. 12 km of formation work has been completed.

(c) and (d) The alignment of the road will be finalized after the preparation of Detailed Project Report (DPR) of the Pancheshwar Multipurpose Project is completed.

Policy to motivate naxals to surrender

1978. SHRI P. L. PUNIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is running any policy to motivate the Naxals to surrender before Government;

(b) if so, the details thereof;

(c) the total number of Naxals surrendering before Government in the year 2013, 2014, 2015 and 2016 respectively, State-wise;

(d) the assistance provided to the surrendering Naxals for their rehabilitation and resettlement;

(e) the total number of Naxals killed in combat operations in the year 2013, 2014, 2015 and 2016 respectively, State-wise; and

(f) the steps taken by Government to bring the population from Left Wing Extremism (LWE) areas to main stream society in last two years and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (f) Yes, Sir In order to bring Left Wing Extremists into the mainstream, the State Governments have surrender and rehabilitation policies. In order to supplement their efforts the Government of India reimburses the expenditure incurred on rehabilitation of surrendered Left Wing Extremists under and as per the Security Related Expenditure (SRE).

Reimbursement of expenditure incurred by way of grant given to LWE cadres on surrender, subject to a ceiling of ₹ 2.5 lakh for higher ranked LWE cadres and ₹ 1.5 lakh for middle/lower ranked LWE cadres, is provided to the State Governments. Additional incentives are also reimbursed for surrender of weapons/ ammunition, which